

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6894
ANSWERED ON:08.05.2015
PAYMENT OF INSURANCE AMOUNT TO DEFENCE PERSONNEL
Joshi Shri Chandra Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) the procedure regarding payment from the Group Insurance Fund to defence personnel discharged from duty due to disability;
- (b) the time taken in making insurance payment to families of martyrs defence personnel;
- (c) whether complaints regarding non-payment of insurance amount and lack of medical facilities to disabled personnel have been received by the Government; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) The payment from the Group Insurance Fund of the three Services is being managed by the three Services individually. The payment is made on receipt of requisite claim documents from the concerned individual supported with medical board proceedings subject to fulfilment of all the eligibility conditions by the individual.
- (b) The payment is generally made within seven to ten working days of receiving the complete and correct documents from the Unit / Record Office and from the beneficiary.
- (c) & (d): No such instances have been reported.